

"ADDENDUM"

In continuation of earlier Office Order No.HHC/Admn.1(18)/78-XV-15458-64, dated 16.06.2016, Hon'ble the Chief Justice has been pleased to constitute a Committee of the following Hon'ble Judges for monitoring the maintenance and upkeep of the High Court complex:

1. Hon'ble Mr. Justice Tarlok Singh Chauhan
2. Hon'ble Mr. Justice P.S.Rana
3. Hon'ble Mr. Justice C.B.Barowalia

The Registrar (Judicial) will be Secretary of the Hon'ble Committee.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.1(18)/78-XV-21185-91 Dated:12.08.2016.
Copies forwarded for information to:-

1. Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. Secretaries to the Hon'ble Judges;
3. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Rules)/ Registrar (Administration)/ Registrar (GAD) /Registrar (Estt.)/CPC;
4. All the District & Sessions Judges/Additional District & Sessions Judges in the State;
5. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters;
6. All the Section Officers/Public Relations Officer/ Private Secretaries/ Chief Librarian;
7. The Section Officer (Computer) is directed to upload the above **addendum** on the High Court Website today itself and also to update the website accordingly.

(From Sl. Nos. 1, 2, 3, and 5 to 7, High Court of H.P. at Shimla)

REGISTRAR GENERAL